


F.No. 27(28)/CESTAT/Admn./2005  
सीमा शुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण, पश्चिमीखण्ड - २, रामकृष्णपुरम, नई दिल्ली-110066  
**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
West Block No. 2, R.K. Puram, New Delhi - 110066

Date: 7.1.2021

**ORDER**

In supersession of order of even no. dated 16.11.2018, Hon'ble President, CESTAT, New Delhi is pleased to appoint Shri Balasubramani S, Assistant Registrar, CESTAT as Central Public Information Officer (CPIO) at CESTAT Delhi, in pursuance of clause 5(1) of the Right to Information Act, 2005.

This order will take immediate effect.

  
(Mukesh Gupta)  
Assistant Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Ms. Rachna Gupta, Member (Judicial), First Appellate Authority, CESTAT, Delhi.
3. PA to Registrar, CESTAT, New Delhi.
4. Shri Balasubramani S, Assistant Registrar, CESTAT, New Delhi.
5. Shri Rajender Prasad, Accounts Officer, CESTAT, New Delhi.(He is directed to hand over the charge and all the files at once)
6. CPIO CESTAT, Mumbai/Chennai/Kolkata/Bangalore/Ahmedabad/Chandigarh/Allahabad /Hyderabad.
7. RTI Section/Computer Section/Caretaking Section
8. Notice Board/Website.
9. Office copy/Guard file.